

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 05.05.2014**

CP No. 291/00008/2014 (OA No. 146/2012) with  
MA No. 291/00203/2014

Mr. Rameshwar Sharma, counsel for petitioner.  
Mr. Mukesh Agarwal, counsel for respondents.

This Contempt Petition has been filed by the petitioner for non-compliance of the order dated 28<sup>th</sup> February, 2013 in OA No. 146/2012 passed by this Bench of the Tribunal.

The respondents have filed a compliance report by way of filing MA No. 291/00203/2014. The respondents have enclosed a Cheque of Rs. 82,817/- dated 11.04.2014 issued in favour of Shri Surendra Kumar Jain (applicant) (Annexure MA/1) and also the receipt of the said Cheque by the applicant as Annexure MA/2.

In view of the submissions made by the learned counsel for the respondents and in view of the fact that the payment has been made to the applicant, we consider that substantial compliance of the order in question has been made by the respondents.

Thus, the Contempt Petition does not survive and, hence, it is dismissed. Notices issued earlier to the respondents are discharged. The Misc. Application No. 291/00203/2014 is disposed of.

  
(SMT. JASMINE AHMED)  
JUDICIAL MEMBER

  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat